

Smuggling of Fake Indian Currency Notes by China Across Nepalese Borders

*263. SHRI SITARAM KESRI :
SHRI OM PRAKASH TYAGI :
SHRI MAHENDRA MAJHI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Chinese have been circulating fake Indian currency notes across Nepalese borders with a view to disrupt the Indian Economy ;

(b) whether Government have examined the matter ; and

(c) if so, the steps taken to weed out the fake currency ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Government have seen such reports in the newspapers, but the inquiries so far made do not confirm these reports. However, utmost vigilance is being maintained in the matter.

Complaints of Foreign Tourists

*264. SHRI MANGALATHUMADAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have seen a survey report conducted by the Indian Institute of Public Opinion on behalf of his Ministry regarding the various complaints of the foreign tourists ;

(b) if so, the action taken on the main points brought out in this survey ; and

(c) whether Government have instructed some senior officer to look into this matter in detail ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) and (c). According to the Survey Report, 93.3% tourists enjoyed their visit to India, 5.5% were 'somewhat disappointed' and only 1% said that they were dissatisfied with their stay in the country. The main complaints

related to poverty, insanitary conditions and red-tape. The Department of Tourism had constantly been making efforts to remedy these negative factors. Specific complaints received in the Department are promptly enquired into and taken up with the Organisations concerned for immediate remedial action.

British Shareholding in India Tobacco Company Limited

*265. SHRI M. L. SONDDHI : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) the extent of British shareholding in the India Tobacco Company Limited ; and

(b) whether the India Tobacco Company Limited is in any way interconnected with Indian Leaf Tobacco Development Company Limited or Vazir Sultan Tobacco Company Limited, or British American Tobacco Company Limited (U. K.) ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) In its application for registration under section 26 of the Monopolies and Restrictive Trade Practices Act, 1969, the India Tobacco Company Limited has indicated the extent of of foreign and non-resident shareholding as under :—

<i>Name of shareholder</i>	<i>Amount</i> Rs.
Tobacco Manufacturers (India) Limited.	10,32,18,940
Tobacco Investment Limited.	3,30,10,860
Carreras Limited.	53,70,200
Total :	14,16,00,000

All these companies are incorporated in the United Kingdom. Other non-resident shareholding is stated to be negligible. The subscribed and paid up capital is shown as Rs. 18,95,00,000.

(b) The company has, in the said application, admitted that it is inter-connected with Indian Leaf Tobacco Development Company Limited, in terms of section 2 (g) of the Mono-